

ITEM NO.2

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).14589/2025

SURESH CHAND & ORS.

Appellant(s)

VERSUS

PREM KUMAR & ORS.

Respondent(s)

[ONLY IA NO. 201347/26 IS LISTED UNDER THIS ITEM]
IA No. 201347/2026 - EARLY HEARING APPLICATION

Date : 17-08-2026 This MA was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Sanchit Garga, AOR
Mr. Shashwat Jaiswal, Adv.
Mr. Kunal Rana, Adv.
Ms. Oorja Goel, Adv.

For Respondent(s) Mr. Tanvir Nayar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO. 201347/26

No case to entertain the application for early hearing is
made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR